2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SATYAKETU V MTEL

2. DHIRTHUR, DAVIE PUS

K-2

Self

Pakinoners

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<u>ORDER</u>

Learned Advocate Mr. Dhiren Dave present for Petitioners. Respondent no. 2 Mr. Satyaketu patel present in person. None present for other Respondents.

Learned PCS appearing for petitioners represented that Hon'ble NCLAT dismissed the Company Appeal (AT) no. 355/2017 is dismissed.

For hearing, list the matter on 08.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 14th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL